

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.118 of 2010

&

Appeal No. 13 of 2011

Dated: 8th April, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Magnum Power Corporation Limited

.... Appellant (s)

Versus

H.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran & Ms. Radhika Arora

Counsel for the Respondent (s) : Ms. Surbhi Sharma for R.1
Ms. Ruchi G. Narula &
Ms. Nidhi Minocha with
Mr. D.C. Arya, Mr. A.K. Virdi,
Mr. U.K. Agarwal & Mr. Vikrant Saini
(Reps.) for R.2

ORDER

Post the matters for further hearing on **26.04.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS